

ORISSA ACT 12 OF 2010

***THE ORISSA LOKPAL AND LOKAYUKTAS (AMENDMENT) ACT, 2010**

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**AN ACT FURTHER TO AMEND THE ORISSA LOKPAL AND
LOKAYUKTAS ACT, 1995**

BE it enacted by the Legislature of the State of Orissa in the Sixty-first Year of the Republic of India, as follows :—

Short title
and
commence-
ment.

1. (1) This Act may be called the Orissa Lokpal and Lokayuktas (Amendment) Act, 2010.

(2) It shall be deemed to have come into force on the 1st day of January, 2006.

Amendment
of Second
Schedule.

2. In the Orissa Lokpal and Lokayuktas Act, 1995, in the Second Schedule, for the figures "30,000" and "26,000" appearing against the entries Lokpal and Lokayuktas respectively, the figures "90,000" and "80,000" shall be substituted.

Orissa Act 8
of 1995.

*[For the Bill, See *Orissa Gazette*, Extraordinary dated the 22nd June, 2010 (No.940) [1 Legis-3/ 2010]